

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO.170/00052/2018
IN
O. A. NO.170/01025/2016

DATED THIS THE 01ST DAY OF AUGUST, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI DINSH SHARMA, MEMBER(A)

1.Javed Pasha,
S/o M.D. Ghous,
Aged about 40 years,
R/at No.593, 9th Cross,
Divanarapalya,
Yeshwanthpur,
Bengaluru-560 054.

2.Srinivasa,
S/o Narayanappa,
Aged about 46 years,
R/at No.127, Mulluru,
Bengaluru South,
Bengaluru-560035.

3.M.C.Ganesha,
S/o Chinnappa Reddy,
Aged about 38 years,
R/at No.116, Mulluru,
Bengaluru South,
Bengaluru-560035.

...Petitioners.

(Petitioners No. 1 to 3 are working as Contingent workers
At Central Excise, Bengaluru-1 Commissionerate,
Bengaluru.)

(By Advocate Shri K. L. Sujaya)

V/s.

1.Shri Narayana Swamy,
The Commissioner of Central Excise,
Bengaluru-1 Commissionerate,
C.B. Building, Queen's Road,
Bengaluru-560 001.

2. Shri A.K. Jyotishi,
The Chief Commissioner of Central Excise,
Karnataka Circle,
C.R. Building, Queen's Road,
Bengaluru-560 001.

3. Shri Uday Singh Kumawat,
The Joint Secretary (Admn.),
Government of India,
Ministry of Finance,
Department of Revenue,
Central Board of Excise & Customs,
North Block, New Delhi-110 001.

4. Ms. Vanaja N. Sarna,
The Chairman,
Central Board of Excise & Customs,
North Block, New Delhi-110 001.

5. Ms. Mandeep Kaur,
The Director,
Department of Personnel & Customs,
North Block, New Delhi-110 001.

6. Shri A.N. Jha,
The Secretary,
Government of India,
Ministry of Finance,
North Block, New Delhi-110 001.

....Respondents.

O R D E R (ORAL)

HON'BLE DR K.B. SURESH, MEMBER(J)

Today also none appears for the petitioners. Contempt Petition is dismissed. No order as to costs.

(DINESH SHARMA)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

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